

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1367
ANSWERED ON:01.08.2000
MIGRATED FROM PUNJAB
SIMRANJIT SINGH MANN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of persons migrated to State of Punjab since 1978;
- (b) whether the steps have been taken by the Government to monitor the exercise of the right to vote both in the home town and the place where they have migrated;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

- (a): No statistics in respect of the number of persons who have migrated to State of Punjab since 1978 is maintained with Government of India.
- (b),(c) and (d): The electoral roll for every constituency is prepared in accordance with provisions of the Representation of the People Act, 1950 under the Superintendence, direction and control of the Election Commission of India. Further, Sections 17 and 18 of the said Act provide that no person shall be entitled to be registered in the electoral roll for more than one constituency and more than once in any constituency.